

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 93 of 2025

IN THE MATTER OF:

Pyaranagar Welfare and Development Association,
Telangana and Ors

...Applicant(s)

-Vs-

Greater Hyderabad Municipal Corporation,
Represented by its Commissioner,
Hyderabad and Ors.

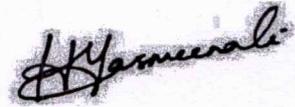
...Respondent(s)

**ADDITIONAL REPORT OF THE 7TH, 8TH & 9TH RESPONDENTS -
DISTRICT FOREST OFFICER, SANGAREDDY**

S.NO	DATE	DESCRIPTION	PG-NO
1.	01.09.2025	Report of the 7 th , 8 th & 9 th Respondents	1
2.	20.08.2025	Annexure - I - Payment Receipt	2

Place: Chennai

Date: 01.09.2025



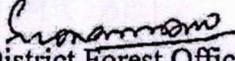
Mrs. H. Yasmeen Ali,
Counsel for the 7th, 8th & 9th Respondent.

**REPORT OF THE DISTRICT FOREST OFFICER, SANGAREDDY,
TELANGANA STATE, HYDERABAD**

1. It is respectfully submitted that, an application has been filed in the Hon'ble National Green Tribunal, Chennai vide application No. 93/2025 (SZ) by the Pyaranagar Development Association, represented by its General Secretary against the proposed GHMC Municipal Solid Waste Management Treatment Disposal facility, and raised certain objections.
2. It is respectfully submitted that, this office has submitted report to the Honourable National Green Tribunal on 20.06.2025.
3. In continuation to the report submitted to the Honourable Green Tribunal on 20.06.2025, it is further submitted that a case has been booked under Telangana WALTERA Act 2002 for felling of trees without proper permission, in the area allotted to Solid Waste Management Project, of GHMC, at Pyarayanagar village, Gummadidala Mandal and notices were issued to the concerned, and enquiry has been conducted in the matter by the Forest range Officer, Sangareddy.
4. Accordingly, a notice has been issued to Sri Donthireddy Himavardhan Reddy S/o D.Govardhan Reddy, M/s Zavni constructions Private Limited, Flat No. 503, Ramky Bahumaan, Hyderaguda Village, Erraboda, Rajendra Nagar Mandal, Hyderabad who is directly involved in the tree felling in said area as reported by the inquiry officer i.e, Forest Range Officer, Sangareddy, vide Reference no. 70/FRO/SRD/2023, dated: 13.08.2025.
5. Sri Donthireddy Himavardhan Reddy S/o D.Govardhan Reddy, has confessed and stated that as he is un knowing and un aware of law, and removed the tree growth, and as it was not intentional, he may be pardoned. He further stated that he will pay the compounding Fee if ordered.
6. It is submitted that, the total number of trees felled is 10,167 Nos./694.54 Cmt. The value of the material removed is Rs. 15,54,653/-.
7. It is humbly submitted that, the case is compounded by imposing penalty of Rs. 31,09,306/- through Ch. No. 6501834454, dated: 28.08.2025 as per the rules.

Place: Hyderabad

Date:01.09.2025.


District Forest Officer,
Sangareddy.



GOVERNMENT OF TELANGANA

ORIGINAL

STO : Sanga Reddy

TREASURY/PAO Code:

1 6 0 1

Treasury Challan No :

6501834454

Major Head :

0 4 0 6 Forestry and Wild Life

Sub Major Head :

0 1 Forestry

Minor Head :

8 0 0 Other Receipts

Group Sub Head :

0 0

Sub Head :

0 4 Compounding Fees

Detailed Head :

0 0 1 Other Receipts

Sub Detailed Head :

0 0 0

Non-Plan/Plan :

N

Voted/Charged :

V

Non-Contingency/ Contingency :

N

DDO Code:

16010402005

Amount Rs. :

3109306

in words Rupees :

THIRTY ONE LAKH NINE THOUSAND THREE HUNDRED SIX ONLY

Purpose :

Collection of C Fees vide POR No.906

Remitter's Name & Address:

DONTHI REDDY HIMA VARDHANA REDDY
M/s. Zavni Constructions Pvt. Ltd., Hyde,
9000915202

Remitter's Signature:

D. Himavardhan Reddy

Head of Account verified

Dated 20-08-2025

S.T.O/T.O

Received Rs

S.T.O/Bank Manager

by transfer through RTGS/NEFT.....

Bank Branch Code :

[Empty box for Bank Branch Code]

Note: Separate challan should be used for each detailed head

User ID No	6314481	K. MANJULA
Queue No.		
SBI	20107	28 AUG 2025
CAS::	TRANSFER	COURT SHEET BR. S.R.D.
Journal No.		
Checker ID No		Initials